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Statement

Names of places (district-wise) pro-visionally selected where the telephones exchanges are proposed subject to ade-quate demand & final viability under the liberalised policy:

ì.	Cuddappa:	(a) Chowdur	(b) Chinnakommerla
		(c) Lingala	(d) Dattapuram
		(e) Nandimandalam	(f) Narsapuram
2.	Chittor:	(a) Chigaraigunta	(b) Y.S. Gate
		(c) Krishnapuram	(d) Allamadgu
		(e) Madikurthi	(f) Musaligufta
3.	Ananthapur:	(a) Kanekalcross	(b) Ganjivaripalli
		(c) Talamarla	(d) Pamadurthi
		(e) Settipalli	(f) Nil
4.	Kurnool:	(a) Kothakota	(b) Pedatumblam
		(c) Chippagiri	(d) Palakurthi
		(e) Parla	(f) Naguladine
		(g) Kanala	(h) Midthur
		(i) Pindekalu	(j) Sanjamaja
		(k) Arivaram	
5.	Nalgonda:	(a) Katepalli	(b) Garidepally
6.	Mahboobnagari:	(a) Amrabad	(b) Dividipally
		(c) Bomrajupeta	(d) Koilsagar
		(e) Raghupatipeth	

Compulsory knowledge of Hindi for grade I Officers

2185. SHRI MURASOLI MARAN; Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that working knowledge in Hindi has been made com pulsory for Grade I officers in Central Government services; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI); (a) and (b) In accordance with the provisions contained in the Presidential Order, dated the 27th April, 1960, in service training for acquiring knowledge of Hindi is obligatory for Central Government employees. To achieve this objective in, service training in Hindi is imparted under

the Hindi Teaching Scheme run by the Department of Official Language at various. Centres all over the country.

Complaint of corruption in directorate of N. C. C., Uttar Pradesh

2186. SHRI F. M. KHAN; Will the PRIME MINISTER b_e pleased to state:

- (a) whether a complaint was received by Government against the Director and other officers of the Directorate of N. C. C., Uttar Pradesh regarding corruption j_n the purc'nase of 41 English typewriters; and
- (b) if so, what are the details of the complaint; and
- (c) what remedial steps have been taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH); (a) A complaint in this regard was received by the Army HQrs. in October, 1985.

(b) It was alleged that there had feeen an unauthorised purchase of 42 English